

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 898
TO BE ANSWERED ON 21.07.2016

Tapped Drinking Water

†898. SHRI BHAIRON PRASAD MISHRA:

SHRI K.N. RAMACHANDRAN:

SHRI VISHNU DAYAL RAM:

SHRI HARI MANJHI:

SHRI ARJUN LAL MEENA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the targets fixed and achievements made for providing tapped drinking water supply in the country indicating the Scheduled Caste (SC) and Scheduled Tribe (ST) households separately during each of the last three years and the current year, State-wise;
- (b) the State-wise number of households and their percentage which are being provided with piped drinking water supply;
- (c) the details of the funds released and utilised under piped drinking water supply scheme during each of the last three years and the current year, State-wise;
- (d) the villages covered under piped drinking water supply in the country including UP, State/UT-wise;
- (e) whether the Government has fixed any time-frame to provide all the villages/habitations with piped drinking water supply and if so, the details thereof; and
- (f) whether the Government has made arrangements for providing drinking water in rural areas having no source of drinking water, and if so, the details thereof, State-wise?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) This Ministry monitors the drinking water supply coverage in terms of habitations and not in terms of households. The State-wise details of targets (for coverage of

habitations) fixed and achievements made for providing tapped drinking water supply in the country indicating the Scheduled Caste (SC) and Scheduled Tribe (ST) dominated habitations during each of the last three years and the current year are at **Annexure-I**.

- (b) The State-wise number of households and their percentage which are being provided with piped drinking water supply are at **Annexure-II**.
- (c) Under National Rural Drinking Water Programme (NRDWP), this Ministry provides financial & technical assistance to the States to strengthen rural drinking water supply in the States. Funds are released by this Ministry to the States as per the allocation criteria for all types of schemes including piped water supply schemes. Although the States are asked regularly to boost up the piped water supply, funds are not released separately for piped drinking water supply schemes, as the States have been empowered to select schemes as per their requirements.
- (d) This Ministry monitors the coverage of drinking water supply in terms of habitations and not in terms of villages. As per information provided by States/UTs on the online portal Integrated Management Information System (IMIS) of the Ministry, as on 18.07.2016, the State/UT-wise details of habitations provided with piped drinking water supply are at **Annexure-III**.
- (e) As per Strategic Plan prepared by the Ministry for providing drinking water supply in rural areas, the interim goal till 2017 is to cover 50% of all rural households with piped water supply and by 2022, the goal is to cover 90% of rural households with piped water supply.
- (f) Rural water supply is a state Subject. Under NRDWP, this Ministry assists them financially & technically in order to supplement their efforts in providing drinking water to the rural population in the States. During the current year 2016-17, this Ministry has released an amount of Rs. 1986.66 Crores to various States/UTs for providing the drinking water supply in the rural areas. The State-wise details of funds released in 2016-17 are at **Annexure-IV**.

Status till 17.07.16

Annexure-I

Annexure referred to in part (a) of Lok Sabha Unstarred Q. No. 898 due for reply on 21.7.2016

S.No.	State	SC Habitations								ST Habitations							
		2013-14		2014-15		2015-16		2016-17		2013-14		2014-15		2015-16		2016-17	
		Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.
1	ANDAMAN and NICOBAR	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	1260	534	288	249	159	327	118	63	1643	301	381	274	206	394	82	91
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	275	331	196	190	231	130	155	0
4	ASSAM	356	178	303	116	137	27	67	0	709	315	716	202	358	56	184	0
5	BIHAR	57	17	21	14	34	4	39	0	11	0	1	1	3	1	5	0
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	CHATTISGARH	22	101	0	68	0	7	0	1	119	1038	40	810	12	139	0	5
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	GOA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	GUJARAT	21	51	5	10	6	8	14	0	1499	1762	831	976	677	637	583	82
13	HARYANA	57	52	30	36	61	43	61	0	0	0	0	0	0	0	0	0
14	HIMACHAL PRADESH	696	715	574	598	513	367	302	0	53	67	84	86	102	76	33	0
15	JAMMU AND KASHMIR	64	56	47	28	20	9	0	0	146	119	121	105	63	41	34	0
16	JHARKHAND	121	41	195	126	4	26	2	0	660	321	527	583	25	145	68	0
17	KARNATAKA	2639	2834	1527	2042	1683	2606	0	0	898	1050	507	741	664	1067	0	0
18	KERALA	32	13	1	2	2	4	5	0	7	2	0	0	2	1	0	0
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	175	172	114	129	117	108	22	2	1104	1015	927	1174	919	849	235	65
21	MAHARASHTRA	186	132	85	71	29	31	41	1	577	446	469	453	187	171	190	29
22	MANIPUR	0	0	3	3	2	0	0	0	179	190	139	171	145	63	12	1
23	MEGHALAYA	1	0	0	0	0	0	0	0	533	456	335	255	213	197	83	0
24	MIZORAM	0	0	0	0	0	0	0	0	46	56	80	49	10	28	11	0
25	NAGALAND	0	0	0	0	0	0	0	0	84	129	117	185	0	165	51	0
26	ODISHA	284	227	206	174	47	110	12	6	453	330	486	1200	62	852	5	5
27	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	PUNJAB	510	255	225	187	212	68	224	15	1	0	0	0	0	0	0	0
29	RAJASTHAN	536	370	320	231	133	169	242	6	296	139	220	134	117	70	255	3
30	SIKKIM	1	1	1	0	0	0	0	0	9	8	26	5	0	2	7	0
31	TAMIL NADU	1639	1504	1508	2407	399	343	935	16	95	95	57	159	0	0	4	0
32	TELANGANA	-	-	123	118	25	147	0	16	-	-	459	402	28	274	0	13
33	TRIPURA	111	84	84	106	133	88	62	5	618	397	522	506	492	353	270	31
34	UTTAR PRADESH	625	351	248	247	270	131	389	0	0	0	1	2	10	0	3	0
35	UTTARAKHAND	195	183	151	172	77	79	97	15	16	17	17	30	13	13	11	8
36	WEST BENGAL	1061	1097	1928	1641	1576	1561	1224	98	193	131	181	423	521	287	231	23
	Total	10649	8968	7987	8775	5639	6263	3856	244	10224	8715	7440	9116	5060	6011	2512	356

Annexure-II				
Annexure referred to in part (b) of Lok Sabha Unstarred Q. No. 898 due for reply on 21.7.2016				
S.No.	State	Total Rural household as on (01/04/2016)	Total Household with tap connections as on (17/07/2016)	% of total household connections with PWS as on (17/07/2016)
1	ANDAMAN and NICOBAR	65096	6604	10.15
2	ANDHRA PRADESH	9126810	1956198	21.43
3	ARUNACHAL PRADESH	222525	9729	4.37
4	ASSAM	5800611	108938	1.88
5	BIHAR	17851488	73257	0.41
6	CHANDIGARH	21378	0	0
7	CHATTISGARH	4317645	281123	6.51
8	DADRA & NAGAR HAVELI	42716	0	0
9	DAMAN & DIU	17663	0	0
10	DELHI	0	0	0
11	GOA	161459	0	0
12	GUJARAT	6477558	4518490	69.76
13	HARYANA	3304675	1347132	40.76
14	HIMACHAL PRADESH	1341940	715942	53.35
15	JAMMU AND KASHMIR	1650254	457138	27.7
16	JHARKHAND	4981495	147302	2.96
17	KARNATAKA	8182493	2877475	35.17
18	KERALA	5747892	781502	13.6
19	LAKSHADWEEP	10147	0	0
20	MADHYA PRADESH	10909783	798614	7.32
21	MAHARASHTRA	13440805	4750931	35.35
22	MANIPUR	436862	15654	3.58
23	MEGHALAYA	468585	3301	0.7
24	MIZORAM	104765	11705	11.17
25	NAGALAND	330836	16144	4.88
26	ODISHA	8120619	170987	2.11
27	PUDUCHERRY	82258	40358	49.06
28	PUNJAB	3359512	1328707	39.55
29	RAJASTHAN	9300373	1007483	10.83
30	SIKKIM	88686	69004	77.81
31	TAMIL NADU	9874519	2660222	26.94
32	TELANGANA	5509911	1758031	31.91
33	TRIPURA	858342	12102	1.41
34	UTTAR PRADESH	26097576	41361	0.16
35	UTTARAKHAND	1510347	203812	13.49
36	WEST BENGAL	16289834	94317	0.58
Total		17,61,07,458	2,62,63,563	14.91

Annexure-III**Annexure referred to in part (d) of Lok Sabha Unstarred Q. No. 898 due for reply on
21.7.2016**

S.No.	State	Nos. of Habitation covered By piped water supply
1	ANDAMAN and NICOBAR	254
2	ANDHRA PRADESH	37889
3	ARUNACHAL PRADESH	3571
4	ASSAM	33402
5	BIHAR	4798
6	CHANDIGARH	0
7	CHATTISGARH	15813
8	DADRA & NAGAR HAVELI	0
9	DAMAN & DIU	0
10	DELHI	0
11	GOA	0
12	GUJARAT	31873
13	HARYANA	7581
14	HIMACHAL PRADESH	51802
15	JAMMU AND KASHMIR	14919
16	JHARKHAND	12285
17	KARNATAKA	48084
18	KERALA	11972
19	LAKSHADWEEP	0
20	MADHYA PRADESH	20522
21	MAHARASHTRA	67747
22	MANIPUR	2681
23	MEGHALAYA	6013
24	MIZORAM	658
25	NAGALAND	1355
26	ODISHA	36256
27	PUDUCHERRY	118
28	PUNJAB	13013
29	RAJASTHAN	41786
30	SIKKIM	2081
31	TAMIL NADU	98991
32	TELANGANA	21826
33	TRIPURA	6056
34	UTTAR PRADESH	5354
35	UTTARAKHAND	37542
36	WEST BENGAL	35875
Total		672117

Annexure-IV		
Annexure referred to in part (f) of Lok Sabha US Q.No. 898 for answer on 21.07.2016		
S.No.	State	Amount released to States in 2016-17 as on 18.07.2016 (In Rs. Crores)
1	ANDAMAN and NICOBAR	0.22
2	ANDHRA PRADESH	73.27
3	ARUNACHAL PRADESH	49.79
4	ASSAM	107.28
5	BIHAR	94.77
6	CHANDIGARH	0
7	CHATTISGARH	32.44
8	DADRA & NAGAR HAVELI	0
9	DAMAN & DIU	0
10	GOA	1.19
11	GUJARAT	118.37
12	HARYANA	53.45
13	HIMACHAL PRADESH	32.44
14	JAMMU AND KASHMIR	113.73
15	JHARKHAND	43.31
16	KARNATAKA	137.38
17	KERALA	28.02
18	LAKSHADWEEP	0
19	MADHYA PRADESH	96.8
20	MAHARASHTRA	165.59
21	MANIPUR	13.21
22	MEGHALAYA	17.16
23	MIZORAM	9.19
24	NAGALAND	11.33
25	ODISHA	51.29
26	PUDUCHERRY	0.29
27	PUNJAB	19.53
28	RAJASTHAN	289.2
29	SIKKIM	3.81
30	TAMIL NADU	62.16
31	TELANGANA	44.33
32	TRIPURA	12.98
33	UTTAR PRADESH	173.4
34	UTTARAKHAND	34.99
35	WEST BENGAL	95.74
Total		1986.66